

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/1902\_1A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Anubha Das,  
Family Court No.-I,  
Kamrup(M), Guwahati.

Dated Guwahati, the 10<sup>th</sup> April, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG 1/19/93/19 dtd. 08.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.04.2019, has been ~~granted/rejected~~ granted.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-63/2000/1902 1A, dated 10.04.19**

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

Balan